

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI.

O.A.284/91.

Date of Decision: 2.3.1993.

Smt. Suchitra Ray.

..Petitioner.

Versus

Union of India & Ors.

..Respondents.

CORAM:

THE HON'BLE MR. JUSTICE V.S. MALIMATH, CHAIRMAN.
THE HON'BLE MR. I.K. RASGOTRA, MEMBER(A).

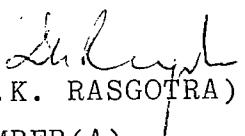
For the Petitioner. .. None.

For the Respondents. .. None.

JUDGEMENT (ORAL)

(By Hon'ble Mr. Justice V.S. Malimath, Chairman)

None appeared either for the petitioner or for the respondents. Hence dismissed.


(I.K. RASGOTRA)

MEMBER(A)


(V.S. MALIMATH)

CHAIRMAN

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